NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY - MEMBER (TECHNICAL)

ATTENDANCE-CUMI-ORDER SHEET OF TH	IE HEARING HELD ON 19.02.2016 AT 10.50 AM
TRANSFER PETITION NO.	NI NI
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 22/7/HDB/2018
	, ,
NAME OF THE COMPANY	East Cost Energy Pvt Ltd
NAME OF THE PETITIONER(S)	SBI
NAME OF THE RESPONDENT(S)	East Cost Energy Pvt Ltd
UNDER SECTION	Sec 7 of IBC
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Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V-K.SAJITH	Aelv	9908011292	SA O
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Cy. Bhupesh	Ashaali	9966622805	<u> </u>

Heard Shri V.K. Sajith, Learned Counsel for the Petitioner and Shri G. Bhupesh, Learned Counsel for the Respondent.

Post the case for orders on 23.02.2008.

Member (T)

Member (J)

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